

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR
Carav Building, 15, Civil Lincs, Post bag No. 6, JABALPUR- 482 001

Dated . . . 5. 5. 06

Registration No. 552516

Applicant(s)

VERSUS

Amid Privileged.

Respondent(s)

A copy of the ORDER dated 3.5.06, passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

3.5.2006

None for the applicant.

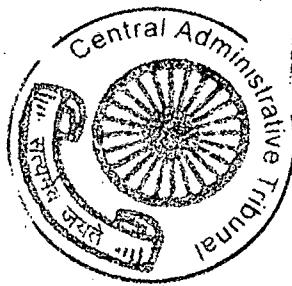
Shri P. Shankaran for the respondents.

This contempt petition has been filed for alleged non-compliance of the order and direction dated 29th September, 2005, in OA No. 62/2005. The Tribunal has allowed the application and set aside the termination order with further direction to the respondents to reinstate the applicant within a period of one month from the date of receipt of copy of ~~XXXXXX~~ the order without backwages.

The respondents has filed a Misc. Application No. 242/2006 and submits that the respondents have already complied the order and direction passed in the aforesaid OA. They have issued an order dated 31.1.2006 cancelling the order of termination and accordingly the applicant has been reinstated and joined the duty on 8.2.2006 (Annexure R-2). No reply has been given by the applicant to the averments made by the respondents in this MA as ~~KMM~~ none is present for the applicant. Even on 4.4.2006 and 1.5.2006 none appeared on behalf of the applicant. It appears that ~~KMM~~ since the order has already been complied with by the respondents, the applicant has lost interest in prosecuting this contempt ~~petition~~ petition further.

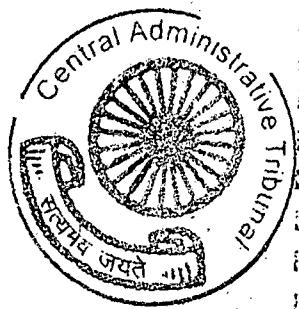
We are satisfied that the respondents have complied ^{with} the order and

contd. . .



direction given by this Tribunal in the aforesaid OA and no case for contempt survives.

Accordingly, the contempt petition is dismissed, after going through the reply XXXXX submitted by the respondents in MA No. 242/06.



Sd/- (Ms. Sadhna Srivastava) (Dr. G.C. Srivastava)
JM VC

सत्य प्रतिक्रिया

ज्ञापनप्राप्त

BY REGISTRAR

केन्द्रीय व्याधानिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर कानून, जबलपुर

JABALPUR BENCH, JABALPUR

9 Jan 2006
Sd/- D.D. Mishra
D.D. 2006

9 Jan 2006
Sd/- P. Shankar
D.D. 2006

Sd/-
D.D. 2006